



# महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ८, अंक ३३]

मंगळवार, ऑगस्ट २३, २०२२/भाद्रपद १, शके १९४४

[ पृष्ठे २०, किंमत : रुपये २७.००

असाधारण क्रमांक ७०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2022 (L.A.Bill No. XXIII of 2022), introduced in the Maharashtra Legislative Assembly on the 23rd August 2022, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

## L. A. BILL No. XXIII OF 2022.

### A BILL

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 2022.

Withdrawal of  
Rs.  
2,58,26,71,83,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2022-  
2023.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty five thousand eight hundred twenty six crores, seventy one lakhs eighty three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2023, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2023.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department</b>					
A-3	Public Service Commission.	2051,	...	36,06,39,000	36,06,39,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075,	20,30,10,000	...	20,30,10,000
A-5	Social Services	2216, 2235, 2250, 2251,	1,94,45,60,000	...	1,94,45,60,000
A-6	Information and Publicity	2220,	15,00,00,000	...	15,00,00,000
Total-General Administration Department			2,29,75,70,000	36,06,39,000	2,65,82,09,000
<b>Home Department</b>					
B-1	Police Administration	2014, 2055, 2070,	26,15,31,000	...	26,15,31,000
B-3	Transport Administration	2041, 3055, 3056,	11,06,43,72,000	...	11,06,43,72,000
B-4	Secretariate and Other General Services	2045,	4,10,71,000	...	4,10,71,000

THE SCHEDULE  
(See sections 2 and 3)

४

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, ऑगस्ट २३, २०२२/भाद्रपद १, शके १९४४

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-5	Jails	2052, Secretariat-General Services 2075, Miscellaneous General Services 2056, Jails	1,60,000	...	1,60,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses	4,57,22,00,000	...	4,57,22,00,000
		Total-Home Department	15,93,93,34,000	...	15,93,93,34,000
<b>Revenue and Forest Department</b>					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration 2070, Other Administrative Services	18,00,16,000	...	18,00,16,000
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	2,000	...	2,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	1,69,67,000	...	1,69,67,000
		Total-Revenue and Forest Department	19,69,85,000	...	19,69,85,000
D-1	Interest Payments	2049, Interest Payments	17,51,00,000	...	17,51,00,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	12,25,54,85,000	...	12,25,54,85,000
D-4	Animal Husbandry	2403, Animal Husbandry	17,98,18,000	...	17,98,18,000
D-6	Fisheries	2405, Fisheries	1,00,28,81,000	...	1,00,28,81,000
		Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department	13,61,32,84,000	...	13,61,32,84,000
<b>School Education and Sports Department</b>					
E-2	General Education	2202, General Education	2,000	...	2,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	12,23,69,000	...	12,23,69,000
		Total-School Education and Sports Department	12,23,71,000	...	12,23,71,000
<b>Urban Development Department</b>					
F-2	Urban Development and Other Advance Services	2053, District Administration	8,86,04,77,000	...	8,86,04,77,000

THE SCHEDULE  
(See sections 2 and 3)

२१

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, ऑगस्ट २३, २०२२/भाद्रपद १, शके १९४४

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
F-3	Secretariat and Other Social Services	2070, 2217, 3054,  2230, 2235, 2251, 2406, 3475,	Other Administrative Services Urban Development Roads and Bridges  Labour, Employment and Skill Development Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services	37,01,000	...	37,01,000
Total-Urban Development Department			8,86,41,78,000	...	8,86,41,78,000	
<b>Finance Department</b>						
G-1	Sales Tax Administration	2020, 2040, 3475,	Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services	8,88,00,000	...	8,88,00,000
G-5	Treasury and Accounts Administration	2054,	Treasury and Accounts Administration	11,12,47,000	...	11,12,47,000
G-6	Pensions and Other Retirement Benefits	2071,	Pensions and Other Retirement Benefits	1,10,00,000	...	1,10,00,000
Total-Finance Department			21,10,47,000	...	21,10,47,000	
<b>Public Works Department</b>						
H-3	Housing	2216,	Housing	1,000	...	1,000
H-5	Roads and Bridges	3054,	Roads and Bridges	5,40,00,04,000	...	5,40,00,04,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405,	Public Works General Education Technical Education. Art and Culture Medical and Public Health Urban Development Labour, Employment and Skill Development Animal Husbandry Fisheries	53,12,53,000	...	53,12,53,000
				5,93,12,58,000	...	5,93,12,58,000
			Total-Public Works Department			
I-3	Irrigation, Power and Other Economic Services	2402, 2701, 2702, 2705, 2711, 2801, 3402,	Water Resources Department Soil and Water Conservation Major and Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	88,72,82,000	...	88,72,82,000
			Total-Water Resources Department	88,72,82,000	...	88,72,82,000
J-1	Administration of Justice	2014,	Law and Judiciary Department Administration of Justice	65,93,41,000	...	65,93,41,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Law and Judiciary Department	65,93,41,000	...	65,93,41,000
		<b>Industries,Energy and Labour Department</b>			
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	80,30,000	...	80,30,000
		Total-Industries,Energy and Labour Department	80,30,000	...	80,30,000
		<b>Rural Development Department</b>			
L-3	Rural Development Programmes.	2059, 2235, 2415, 2501, 2505, 2515, 2810, 3054, Public Works Social Security and Welfare Agricultural Research and Education Special Programmes for Rural Development Rural Employment Other Rural Development Programmes New and Renewable Energy Roads and Bridges	3,36,75,23,000	...	3,36,75,23,000
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	82,00,000	...	82,00,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	9,64,00,00,000	...	9,64,00,00,000
		Total-Rural Development Department	13,01,57,23,000	...	13,01,57,23,000
		<b>Food,Civil Supplies and Consumer Protection Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
M-2	Food Storage and Warehousing	2408, Food Storage and Warehousing	5,06,20,91,000	...	5,06,20,91,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services 3475, Other General Economic Services	2,71,50,000	...	2,71,50,000
		Total-Food,Civil Supplies and Consumer Protection Department	5,08,92,41,000	...	5,08,92,41,000
<b>Social Justice and Special Assistance Department</b>					
N-3	Welfare of Scheduled Caste and Scheduled Tribes,Other Backward Classes and Minorities.	2053, District Administration 2202, General Education 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2401, Crop Husbandry 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2501, Special Programmes for Rural Development 2505, Rural Employment 2801, Power	26,42,22,80,000	...	26,42,22,80,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department	26,42,22,80,000	...	26,42,22,80,000
		<b>Planning Department</b>			
O-9	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	3454, Census Surveys and Statistics	5,00,00,00,000	...	5,00,00,00,000
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department	5,00,00,00,000	...	5,00,00,00,000
		<b>Housing Department</b>			
Q-2	Other Administrative Services	2070, Other Administrative Services	17,08,000	...	17,08,000
		Total-Housing Department	17,08,000	...	17,08,000
		<b>Public Health Department</b>			
R-1	Medical and Public Health	2049, Interest Payments			
		2210, Medical and Public Health	22,37,08,19,000	...	22,37,08,19,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department	22,37,08,19,000	...	22,37,08,19,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Medical Education and Drugs Department</b>					
S-1	Medical and Public Health	2210,	2,35,27,78,000	...	2,35,27,78,000
Total-Medical Education and Drugs Department			2,35,27,78,000	...	2,35,27,78,000
<b>Tribal Development Department</b>					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059,	22,11,39,000	...	22,11,39,000
		2202,			
		2204,			
		2210,			
		2211,			
		2215,			
		2217,			
		2225,			
		2230,			
		2235,			
		2236,			
		2401,			
		2403,			
		2405,			
		2406,			
		2425,			
		2435,			
		2501,			
		2505,			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
		<b>Total-Tribal Development Department</b>	<b>22,11,39,000</b>	<b>...</b>	<b>22,11,39,000</b>
		<b>Co-operation, Marketing and Textiles Department</b>			
V-2	Co-operation.	2070, Other Administrative Services	51,45,53,32,000	...	51,45,53,32,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		<b>Total-Co-operation, Marketing and Textiles Department</b>	<b>51,45,53,32,000</b>	<b>...</b>	<b>51,45,53,32,000</b>
		<b>Higher and Technical Education Department</b>			
W-2	General Education	2202, General Education	56,05,78,000	...	56,05,78,000
W-4	Art and Culture	2205, Art and Culture	19,95,15,000	...	19,95,15,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Higher and Technical Education Department	76,00,93,000	...	76,00,93,000
		<b>Women and Child Development Department</b>			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	16,72,31,82,000	...	16,72,31,82,000
		Total-Women and Child Development Department	16,72,31,82,000	...	16,72,31,82,000
		<b>Water Supply and Sanitation Department</b>			
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	2,000	...	2,000
		Total-Water Supply and Sanitation Department	2,000	...	2,000
		<b>Tourism and Cultural Affairs Department</b>			
ZD-2	Art and Culture	2205, Art and Culture	5,51,74,25,000	...	5,51,74,25,000
		Total-Tourism and Cultural Affairs Department	5,51,74,25,000	...	5,51,74,25,000
		<b>Minorities Development Department</b>			
ZE-1	Minorities Development.	2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services	20,18,000	...	20,18,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2205, Art and Culture			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department	20,18,000	...	20,18,000
		<b>Other Backward Bahujan Welfare Department</b>			
ZG-2	Secretariate and Other Social Services	2216, Housing	45,66,000	...	45,66,000
		2251, Secretariat-Social Services			
ZG-3	Welfare of Virmulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	Other-2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,75,00,00,000	...	2,75,00,00,000
		2235, Social Security and Welfare			
		Total-Other Backward Bahujan Welfare Department	2,75,45,66,000	...	2,75,45,66,000
		Total-A-Expenditure on Revenue Account	2,00,41,69,86,000	36,06,39,000	2,00,77,76,25,000
		<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>			
		<b>General Administration Department</b>			
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	1,000	...	1,000
		4070, Capital Outlay on Other Administrative Services			
		Total-General Administration Department	1,000	...	1,000
		<b>Home Department</b>			



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
G-8	Capital Outlay on Other Administrative Services	4070,	Capital Outlay on Other Administrative Services	1,00,00,00,000	...	1,00,00,00,000
			Total-Finance Department	1,00,00,00,000	...	1,00,00,00,000
<b>Public Works Department</b>						
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216,	Capital Outlay on Housing	30,60,00,25,000	...	30,60,00,25,000
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059,	Capital Outlay on Public Works	6,42,05,65,000	1,000	6,42,05,66,000
		4202,	Capital Outlay on Education, Sports, Art and Culture			
		4210,	Capital Outlay on Medical and Public Health			
		4217,	Capital Outlay on Urban Development			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
H-9	Capital Outlay on Removal of Regional Imbalance	4202,	Capital Outlay on Education, Sports, Art and Culture	1,000	...	1,000
		4210,	Capital Outlay on Medical and Public Health			
		4250,	Capital Outlay on Other Social Services			
			Total-Public Works Department	37,02,05,91,000	1,000	37,02,05,92,000
<b>Water Resources Department</b>						
I-5	Capital Expenditure on Irrigation	4402,	Capital Outlay on Soil and Water Conservation	3,05,77,02,000	...	3,05,77,02,000
		4701,	Capital Outlay on Major and Medium Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		4801,	Capital Outlay on Power Projects		
			Total-Water Resources Department	3,05,77,02,000	3,05,77,02,000
			<b>Industries, Energy and Labour Department</b>		
K-11	Capital Expenditure on Energy.	4801,	Capital Outlay on Power Projects	40,39,98,000	40,39,98,000
		6801,	Loans for Power Projects	...	...
			Total-Industries, Energy and Labour Department	40,39,98,000	40,39,98,000
			<b>Food, Civil Supplies and Consumer Protection Department</b>		
M-5	Capital Outlay on Other General Economic Services	5475,	Capital Outlay on Other General Economic Services	44,17,000	44,17,000
			Total-Food, Civil Supplies and Consumer Protection Department	44,17,000	44,17,000
			<b>Social Justice and Special Assistance Department</b>		
N-4	Capital Expenditure on Social Services	4059,	Capital Outlay on Public Works	30,90,34,000	30,90,34,000
		4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	...	...
		4235,	Capital Outlay on Social Security and Welfare	...	...
		4402,	Capital Outlay on Soil and Water Conservation	...	...
		4425,	Capital Outlay on Co-operation	...	...

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
	6225,				
		Total-Social Justice and Special Assistance Department	30,90,34,000	...	30,90,34,000
		<b>Planning Department</b>			
O-12	Investment in General Financial and Trading Institutions	Investment in General Financial and Trading Institutions	80,31,20,000	...	80,31,20,000
		Total-Planning Department	80,31,20,000	...	80,31,20,000
		<b>Public Health Department</b>			
R-3	Capital Expenditure on Social Services	Capital Outlay on Medical and Public Health Internal Debt of the State Government	22,48,50,000	...	22,48,50,000
		Total-Public Health Department	22,48,50,000	...	22,48,50,000
		<b>Tribal Development Department</b>			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Co-operation Capital Outlay on Major and Medium Irrigation	8,57,75,000	...	8,57,75,000



## STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2022-23.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	2,00,77,76,25,000
(b) Capital Expenditure . .	57,48,95,58,000
Total . .	2,58,26,71,83,000

Mumbai,  
Dated the 23rd August 2022.

DEVENDRA FADNAVIS,  
Deputy Chief Minister.